Annexure - 1

Name of the corporate debtor: Prasad Properties and Investments Private Limited; Date of commencement of liquidation: 23rd March 2023; List of stakeholders as on: 15th April 2025

List of Secured Financial Creditors

List of Secured Financial Creditors														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of	Remarks, if any
		Date of	Amount claimed	Amount of claim	Nature of	Amount covered by		Amount covered	% share in total	contingent claim	mutual dues, that	claim rejected	claim under	
		receipt		admitted	claim	security interest	relinquished? (Yes/No)	by guarantee	amount of claims		may be set off		verification	
									admitted					
1	Kotak Mahindra Bank Limited	20-Apr-23	20,02,82,77,109	20,02,75,45,510	Form D	20,02,75,45,510		-	-	Nil	Nil	7,31,599		
1	Kotak Mahindra Bank Limited	20-Apr-23	32,20,759	27,08,228	Form D	27,08,228	No	-	-	Nil	Nil	5,12,531	Nil	
														Assignment of debt by India Resurgence ARC to Omkara ARC via
														Security Receipts Purchase agreement dated 16.08.2024.Intimation
														received by the Liquidator on 31.12.2024; Correspondence on
														transaction details provided on 18.02.2025.Placed before the
	Omkara Assets Reconstruction Private													Stakeholders' Consultation Committee on 17.03.2025.Claim revised
2	Limited	21-Apr-23	2,39,44,86,070	2,38,92,89,102	Form D	2,38,92,89,102	No	-	-	Nil	Nil	51,96,968	Nil	based on submissions received from Omkara ARC.
	Total		22,42,59,83,938	22,41,95,42,840		22,41,95,42,840						64,41,098		